

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 1524
ANSWERED ON 12/03/2025

HUGE INFRASTRUCTURE SHORTAGE IN PANCHAYATS

1524 # SMT. SUNETRA AJIT PAWAR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) Whether there is a huge infrastructure shortage in Panchayats across the country;
- (b) if so, whether Panchayati Raj Institutions (PRIs) across the country suffer from inadequate infrastructure;
- (c) if so, the number of Gram Panchayats that do not have office and computer facilities, State-wise, particularly in Maharashtra;
- (d) whether the Central Government has sanctioned funds to meet the infrastructure shortages; and
- (e) if so, the amount of fund provided for this, State-wise, particularly in Maharashtra during the last five years?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) to (c) 'Panchayat' being "local government" is a State subject and part of State list of Seventh Schedule of Constitution of India. Hence, providing basic infrastructural facilities such as GP building, computer etc are primarily the responsibility of the State. However, Ministry supplements the efforts of the States, through its schemes and programmes. The State-wise details of Gram Panchayats that do not have a Panchayat Bhawan and computer including Maharashtra is at **Annexure-I**.

(d) & (e) The Ministry of Panchayati Raj (MoPR) implemented the scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) during 2018-19 to 2021-22 and implementing revamped RGSA from 2022-23 under which Ministry supplements the efforts of all States/UTs including Maharashtra, towards supporting the functioning of GPs by providing construction of Panchayat Bhawan & computers as proposed by States/UTs in their Annual Action Plan and approved by Central Empowered Committee on a limited scale. Details of fund released under the schemes during the last five years which includes support to Panchayat infrastructure is at **Annexure-II**.

Further, the funds received by the Panchayats under Untied Grants of the Fifteenth Finance Commission (XV FC), State Grants & Own Source Revenue can also be utilized for fulfilling the infrastructure requirements as per felt need.

ANNEXURE-I

Annex refer to in reply to Part (a) to (c) of the Rajya Sabha Unstarred Question No. 1524 to be answered on 12/03/2025

State/UT-wise status for No. of GPs without Panchayat Bhawan and without Computer

Sl. No	Name of the State/UTs	No. of GPs / TLBs*	GPs/TLBs without GP Bhawan	GPs/TLBs Without Computer
1	Andhra Pradesh	13327	1849	3771
2	Arunachal Pradesh	2108	1134	1136
3	Assam	2256	713	1152
4	Bihar	8054	6607	1
5	Chhattisgarh	11623	0	5896
6	Goa	191	8	0
7	Gujarat	14674	806	110
8	Haryana	6226	3135	4498
9	Himachal Pradesh	3615	315	0
10	Jammu and Kashmir	4291	827	0
11	Jharkhand	4345	88	1033
12	Karnataka	5948	460	0
13	Kerala	941	0	0
14	Madhya Pradesh	23011	289	289
15	Maharashtra	27954	4489	945
16	Manipur	3812	3678	3651
17	Meghalaya	6838	1491	2103
18	Mizoram	843	402	582
19	Nagaland	1317	618	720
20	Odisha	6794	0	0
21	Punjab	13235	4904	13235
22	Rajasthan	11193	0	0
23	Sikkim	199	19	50
24	Tamil Nadu	12525	831	2425
25	Telangana	12848	4883	8335
26	Tripura	1194	1165	491
27	Uttar Pradesh	57691	1055	0
28	Uttarakhand	7788	1230	4990
29	West Bengal	3339	112	0
30	Andaman & Nicobar	70	8	0
31	The Dadra & Nagar Haveli And Daman & Diu	42	4	0
32	Lakshadweep	10	10	10
33	Ladakh	193	3	64
34	Puducherry	108	108	108

*Source: <https://lgedirectory.gov.in> as on 10.03.2025

ANNEXURE-II

Annex refer to in reply to Part (d) & (e) of the Rajya Sabha Unstarred Question No. 1524 to be answered on 12/03/2025

State/UT-wise status of funds Released under Rashtriya Gram Swaraj Abhiyan (RGSA)/ Revamped RGSA

S. N.	States/ UTs	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andaman & Nicobar Islands	0.00	0.00	0.00	0.00	0.79
2	Andhra Pradesh	0.00	22.34	38.54	0.00	0.00
3	Arunachal Pradesh	39.59	0	30.07	108.69	72.09
4	Assam	23.22	26.12	44.04	55.29	77.70
5	Bihar	0.00	0.00	63.77	33.37	25.00
6	Chhattisgarh	0.00	4.04	7.93	0.00	17.57
7	Dadar & Nagar Haveli and Daman & Diu	0.00	0.00	0.00	1.14	1.00
8	Goa	0.00	0.00	0.59	0.00	0.89
9	Gujarat	0.00	0.00	0.00	0.00	0.00
10	Haryana	0.00	9.89	0.00	0.00	0.00
11	Himachal Pradesh	10.00	22.09	32.42	60.65	19.31
12	Jammu & Kashmir	6.19	25.00	40.00	40.00	65.00
13	Jharkhand	0.00	2.34	7.742	0.00	31.00
14	Karnataka	0.00	0.44	29.15	36.00	20.00
15	Kerala	0.00	8.13	12.00	30.40	10.00
16	Ladakh	0.00	2.15	1.08	0.00	1.00
17	Lakshdweep	0.00	0.00	0.00	0.00	0.00
18	Madhya Pradesh	85.48	71.42	47.11	28.00	32.17
19	Maharashtra	8.44	66.76	73.34	37.84	116.12
20	Manipur	4.54	3.41	2.98	8.63	9.56
21	Meghalaya	2.63	3.97	0.00	0.00	6.00
22	Mizoram	0.50	21.19	5.56	14.27	10.00
23	Nagaland	3.94	3.72	4.59	0.00	10.00
24	Odisha	0.00	2.94	1.33	11.40	27.33
25	Puducherry	0.00	0.00	0.00	0.00	0.00
26	Punjab	0.00	13.45	10.78	34.25	10.00
27	Rajasthan	0.00	12.98	17.27	0.00	21.72
28	Sikkim	5.09	4.75	1.19	6.01	6.00
29	Tamil Nadu	5.30	56.88	39.89	25.42	0.00
30	Telanagana	0.00	12.00	0.00	0.00	20.00
31	Tripura	0.00	2.53	4.67	9.80	7.43
32	Uttar Pradesh	169.92	32.54	83.08	85.05	84.13
33	Uttarakhand	23.79	26.75	0.00	42.48	64.67
34	West Bengal	44.1	33.52	15.14	4.28	33.69
	Sub-Total	432.74	491.34	614.25	672.97	800.17
	Other Implementing Agency	0.16	8.59	3.74	10.01	14.69
	Total	432.90	499.93	617.99	682.98	814.86
